

(b) if so, their effect on the behaviour of the seabed; and

(c) their ecological impact on the coastal areas?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) to (c). No abnormally radioactive sediments have been found along the east and west coasts of India. The presence of normal radioactivity in the sediments will not have any effect on the behaviour of the seabed, nor any significant ecological impact on the coastal areas.

**Setting of Development Corporation in Punjab ..**

1533. SHRI R. L. BHATIA: Will the Minister of PLANNING be pleased to state:

(a) whether Government are considering any proposal to set up a Development Corporation for the ten mile border belt in Punjab during the current plan;

(b) if so, its broad outlines; and

(c) when it is likely to be set up?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) No Sir. Planning Commission has no such proposal under consideration.

(b) and (c). Do not arise.

**Disparity in Pension to Ex-Army Personnel**

1534. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have taken any steps for the removal of disparity in the Pensions to the Ex-Army Personnel who retired before 1977 and thereafter;

(b) if so, the nature of the steps taken in this regard and the extent

to which the disparity has been reduced; and

(c) if not, the likely date by which any steps would be taken?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Pensioners who retired before 30-9-1977 are granted periodic relief at a rate which is 20 per cent higher than that admissible to those who retired subsequently. Besides, the former also get benefits in the shape of temporary increase, ad-hoc increase and ad-hoc relief, depending upon their date of retirement. To this extent the disparity in pension has been reduced.

(c) Does not arise.

**Midterm Appraisal of Sixth Plan**

1535. PROF. NARAIN CHAND PARASHAR: Will the Minister of PLANNING be pleased to state:

(a) whether any mid-term appraisal of the Sixth Five Year Plan has been carried out; and

(b) if so, the results thereof and the motive of modification accepted in the Sixth Five Year Plan as a consequence of (i) Central Government (ii) State Governments?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) No, Sir.

(b) Does not arise.

**उत्प्रवासी श्रमिक**

1537. श्री केयूर भूषण :  
श्री भोगन्ध झा :

क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में उन ग्रामीण क्षेत्रों के नाम क्या हैं, जहाँ से बड़ी संख्या में

श्रमिक सुदूर राज्यों में जाकर कृषि तथा कृषि पर आधारित उद्योगों में काम करते हैं ;

(ख) क्या उनके मंत्रालय को उन क्षेत्रों की सामाजिक तथा आर्थिक स्थिति तथा उन भौगोलिक परिदृश्यों की जानकारी है, जहाँ से ग्रामीण श्रमिक अन्य विकसित क्षेत्रों में जाकर प्रायः बंधुआ मजदूरी के शिकार बन जाते हैं, की जानकारी है, और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और

(ग) क्या इस सम्बन्ध में कोई अध्ययन किया गया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है ?

श्रम मंत्रालय में राज्य मंत्री (श्रीमती राम बुलारी सिन्हा) : (क) से (ग). केन्द्रीय सरकार द्वारा श्रमिकों के अन्तर्राष्ट्रिय प्रवास के पैटर्न के बारे में कोई सर्वेक्षण नहीं किया गया है। अतः इन श्रमिकों की गतिविधि के साधनों, कारणों और निष्कर्षों के बारे में कोई वारतविक सूचना उपलब्ध नहीं है।

**Special Cell to Look after Development of Scheduled Castes and Scheduled Tribes**

1538. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his Ministry decided to open a special cell for Scheduled Castes and Scheduled Tribes to look after the development of these people;

(b) if so, when the proposed special cell is likely to be set up;

(c) whether there will be one cell or two cells—one for Scheduled Castes and Scheduled Tribes separately;

(d) whether his Ministry pursued with other Central Ministries to create special cells in the Ministries for Planning Programming and allocating funds and to send guidelines concerning their Ministries to the States for the component and sub-plan also;

(e) if so, the names of the Ministries which have so far created the cells therefor; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Separate Monitoring Cells headed by a Joint Director have been sanctioned, one each for the Scheduled Tribes Division and the Scheduled Castes and Backward Classes Development Division in the Ministry. The vacancies have been circulated and are likely to be filled up soon.

(d) Yes, Sir.

(e) and (f). As per the information received, special cells have been created in the Ministries of Agriculture, Irrigation, Communications and Health and Family Welfare. The matter is being pursued with other relevant Ministries.

**Industrial Development in Tribal Areas . . . . .**

1539. SHRI GIRIDHAR GOMANGO: Will the Minister of INDUSTRY be pleased to state:

(a) whether his Ministry evolved the Industrial Policy based on forest and all categories of industries for tribal areas of the country;

(b) if so, the salient features of the policy;

(c) the steps taken by his Ministry to protect the interest of tribals where the major industries had been set up and the future major industries selected for these areas;